

POST-OFFER PUBLIC ANNOUNCEMENT TO THE PUBLIC SHAREHOLDERS OF

JSG LEASING LIMITED

Corporate Identification Number: L65993DL1989PLC038194;

Registered Office: 125, 2nd Floor, Shahpur Jat, South Delhi, New Delhi – 110049, India;

Contact Number: +91-8828865429; E-mail Address: jsgleasinglimited@gmail.com; Website: www.jsgleasinglimited.club.

Open Offer for the acquisition of up to 7,80,000 (Seven Lakhs Eighty Thousand) Equity Shares, representing 26.00% (Twenty-Six Percent) of the Voting Share Capital of JSG Leasing Limited, the Target Company, from the Public Shareholders of the Target Company, at an offer price of ₹22.00/- (Rupees Twenty-Two Only) made by Skybridge Incap Advisory LLP, the Acquirer, in accordance with the provisions of Regulations 3 (1) and 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, and subsequent amendments thereto ('Offer').

This Post-Offer Public Announcement is being issued by CapitalSquare Advisors Private Limited, the Manager to the Offer ('Manager'), on behalf of the Acquirer in connection with the Offer made to the aforementioned Public Shareholders of the Target Company, pursuant to and in compliance with the provisions of Regulation 18 (12) and other applicable provisions under the SEBI (SAST) Regulations ('Post-Offer Public Announcement'). This Post-Offer Public Announcement should be read in continuation of, and in conjunction with the: (a) Public Announcement dated Wednesday, April 13, 2022 ('Public Announcement'), (b) Detailed Public Statement dated Tuesday, April 19, 2022 which was published on Wednesday, April 20, 2022 in the newspapers, namely being, Financial Express (English daily) (All India Edition), Jansatta (Hindi daily) (Delhi Edition and All India Edition) and Mumbai Lakshadep (Marathi Daily) (Mumbai Edition) ('Newspapers') ('Detailed Public Statement'), (c) Draft Letter of Offer dated Tuesday, April 26, 2022 ('Draft Letter of Offer'), (d) Letter of Offer dated Saturday, May 28, 2022, along with the Form of Acceptance-cum-Acknowledgement ('Letter of Offer'), (e) Recommendations of Committee of Independent Directors dated Friday, June 03, 2022 which was published in the Newspapers on Monday, June 06, 2022 ('Recommendations of IDC'), (f) Letter of Offer Dispatch Confirmation Advertisement dated Saturday, June 04, 2022, which was published in Newspapers on Monday, June 06, 2022 ('Letter of Offer Dispatch Confirmation Advertisement') and (g) Pre-Offer Advertisement cum Corrigendum to the Detailed Public Statement dated Monday, June 06, 2022, which was published in the Newspapers on Tuesday, June 07, 2022 ('Pre-Offer Advertisement'). This Post-Offer Public Announcement is being published in the same aforesaid Newspapers.

1.	Name of the Target Company	JSG Leasing Limited			
2.	Name of the Acquirer and PAGs	Skybridge Incap Advisory LLP There is no person acting in concert with the Acquirer for this Offer.			
3.	Name of Manager to the Offer	CapitalSquare Advisors Private Limited			
4.	Name of Registrar to the Offer	Purva Sharegistry (India) Private Limited			
5.	Offer Details				
5.1	Date of Opening of the Offer	Wednesday, June 08, 2022			
5.2	Date of Closing of the Offer	Tuesday, June 21, 2022			
6.	Date of Payment of Consideration	The scheduled date for making payment of consideration to the Public Shareholders of the Target Company was Tuesday, June 28, 2022. Since none of the Public Shareholders had tendered their Equity Shares in the Offer, the obligation of making payment was not applicable.			
7.	Details of the Acquisition				
	Particulars	Proposed in the Offer Documents (Assuming full acceptance in this Offer)	Actuals		
7.1	Offer Price	₹22.00/-	₹22.00/-		
7.2	Aggregate number of Equity Shares tendered	7,80,000	—		
7.3	Aggregate number of Equity Shares accepted	7,80,000	—		
7.4	Size of the Open Offer (Number of Equity Shares multiplied by Offer Price per Equity Share)	₹1,71,60,000.00/-	—		
7.5	Shareholding of the Acquirer before the Share Purchase Agreement/ Public Announcement				
a)	Number of Equity Shares	Nil	Nil		
b)	% of fully diluted Equity Share capital	Nil	Nil		
7.6	Equity Shares acquired by way of Share Purchase Agreement				
a)	Number of Equity Shares	8,73,800	8,73,800		
b)	% of fully diluted Equity Share capital	29.13%	29.13%		
7.7	Equity Shares acquired by way of Offer				
a)	Number of Equity Shares	7,80,000	—		
b)	% of fully diluted Equity Share capital	26.00%	—		
7.8	Equity Shares acquired after the Detailed Public Statement				
a)	Number of Equity Shares acquired	Nil	Nil		
b)	Price of the Equity Shares acquired	Nil	Nil		
c)	% of Equity Shares acquired	Nil	Nil		
7.9	Post-Offer shareholding of the Acquirer				
a)	Number of Equity Shares	8,73,800	8,73,800		
b)	% of fully diluted Equity Share capital	29.13%	29.13%		
7.10	Pre-Offer and Post-Offer shareholding of the Public Shareholders				
	Particulars	Pre-Offer	Post-Offer	Pre-Offer	Post-Offer
a)	Number of Equity Shares	21,26,200	13,46,200	21,26,200	21,26,200
b)	% of fully diluted Equity Share capital	70.87%	44.87%	70.87%	70.87%
8.	The Acquirer accepts full responsibility for the information contained in this Post-Offer Public Announcement and for their obligations specified under SEBI (SAST) Regulations.				
9.	The Acquirer will consummate the Share Purchase Agreement transaction in accordance with the provisions of Regulations 22 (1), and 22 (3) read with 17 of the SEBI (SAST) Regulations and will make an application for reclassification of themselves as the promoters of the Target Company in accordance with the provisions of Regulation 31A (10) of the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015, including subsequent amendments thereto ('SEBI (LODR) Regulations').				
10.	A copy of this Post-Offer Public Announcement will be available and accessible on the websites of Securities and Exchange Board of India at www.sebi.gov.in, BSE Limited at www.bseindia.com, Manager at www.capitalsquare.in, and the registered office of the Target Company.				
11.	The capitalized terms used in this Post-Offer Public Announcement shall have the meaning assigned to them in the Letter of Offer, unless otherwise specified.				

ISSUED BY MANAGER TO THE OFFER



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CAPITALSQUARE ADVISORS PRIVATE LIMITED
205-209, 2nd Floor, AARPEE Centre, MIDC Road No 11, CTS 70, Andheri (East), Mumbai – 400093, Maharashtra, India
Contact Number: +91-22-6684-9999/ 145/ 138
Email Address: tanmoy.banerjee@capitalsquare.in/ pankita.patel@capitalsquare.in;
Website: www.capitalsquare.in
Contact Person: Mr. Tanmoy Banerjee/ Ms. Pankita Patel
SEBI Registration Number: INM000012219
Validity: Permanent
Corporate Identification Number: U65999MH2008PTC187863

Date: Thursday, June 23, 2022
Place: Mumbai

On behalf of the Acquirer
sd/
Skybridge Incap LLP